GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA UNSTARRED QUESTION NO. 5569 TO BE ANSWERED ON 04.04.2025

AYUSH Medicine and Therapies in Karnataka

5569. Shri Kota Srinivasa Poojary:

Will the Minister of AYUSH be pleased to state:

(a) whether any steps have been taken by the Government to promote the use of AYUSH medicine and therapies in Karnataka, particularly in rural and hilly areas;

(b) if so, the details thereof;

(c) the number of Ayushman Arogya Mandirs operational in Karnataka and the allocation of funds for these centres;

(d) whether there are any plans to increase the number of AYUSH practitioners in the State to improve access to alternative healthcare; and

(e) if so, the details thereof ?

ANSWER THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUS (SHRI PRATAPRAO JADHAV)

(a) & (b) Public Health being a State subject, the primary responsibility to promote the use of Ayush medicine and therapies across the country including rural and hilly areas of Karnataka comes under the purview of respective State/UT Governments. However, under National Ayush Mission (NAM), Ministry of Ayush is supporting the efforts of State/ UT Governments for overall development & promotion of Ayush systems in the country by providing financial assistance to them under different activities as per the proposals received in their State Annual Action Plans (SAAPs) with in the existing provisions of NAM guideline. NAM inter-alia has provisions for the following major activities:

(i) Operationalization of Ayush Health & Wellness Centres by upgrading existing Ayush dispensaries and sub health centres, now renamed as Ayushman Arogya Mandir (Ayush)

(ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs).

(iii) Upgradation of existing standalone Government Ayush Hospitals.

(iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/Construction of building for existing Ayush Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new Ayush Dispensary.

(v) Setting up of 10/30/50 bedded Integrated Ayush Hospitals.

(vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals.

(vii) Ayush Public Health Programmes.

(viii) Establishment of new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector.

(ix) Infrastructural development of Ayush Under-Graduate Institutions.

(x) Infrastructural development of Ayush Post-Graduate Institutions / add on PG/ Pharmacy/Para-Medical Courses.

(c) As per the proposals received from the State Government of Karnataka through SAAPs, 376 units of Ayushman Arogya Mandir-Ayush (formerly known as Ayush Health & Wellness Centres) have been approved and as reported by the State Governments, all 376 units are functional. Further, an amount of Rs. 2520.144 lakhs were allocated for these centres from 2019-20 to 2023-24.

(d) & (e) The primary responsibility to increase the number of Ayush practitioners in the State to improve access to alternative healthcare in the country comes under the purview of respective State/UT Governments as Public Health is a State subject. However, under Centrally Sponsored Scheme of National Ayush Mission (NAM), there is provision of financial assistance for establishment of new Ayush Colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector. It will also provide opportunities to the students for availing education of Ayush system of medicine in the States/UTs. Further under NAM there is provision for setting up of upto 50/30/10 bedded integrated Ayush Hospitals, upgradation of exclusive/ standalone Ayush Hospitals inter-alia are having provision for contractual deployment of Ayush Doctors. In this regard, State/UT Governments are required to submit their proposals through State Annual Action Plans (SAAPs) as per the guidelines of the scheme.
